

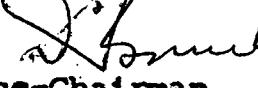
FORM NO. 4
(Sec Rule 12)
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH.

ORDER SHEET

APPLICATION NO. 8A 266 OF 197

Advocate for Applicant(s) Mr. B.K. Swamy Advocate for Respondent(s)

Responsible = Mr. G. Sumner AGSSC.

| Note of the Registry | Date | Orders of the Tribunal |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. this application is in form and within time C. F. of Rs. 50/- deposited with IPO ID No ... 753494 Dated ... D.t= 10.12.97 B. Registrar 17/12/97 By | 10-12-97 | Heard Mr.B.K.Sharma learned counsel for the applicant and Mr.G.Sarma learned Addl.C.G.S.C. for the respondents. Mr.G.Sarma submits that he has no instructions to-day. He wants to take instructions from the department. List it on 17-12-97 for receiving instructions. Mr.B.K.Sharma also prays for interim order. That matter also be taken up on that day. However, Annexure 'D' Transfer Order dated 3-12-97 shall not be given effect to till 17.12.97 if not already given effect to and the transfer order has not been carried out till to-day. |
| 2. This application is mentioned in Court. Requisite not yet filed. | |  Vice-Chairman |
| 3. Please comply Order dtd 10.12.97 R/S 10/12/97 10.12.97 | 17.12.97 | Place before the Single Bench of Hon'ble Vice Chairman on 19.12.1997. |
| 4. Requisite has been received and issued to the respondents vide Despatched No. 1 copy of order dtd. 10.12.97 | 19.12.97 |  Member Mr S.Sarma, learned counsel for the applicant submits that the applicant does not want to press the application. Accordingly the application is dismissed as not pressed. |

1/12.97.

Office duty derived
Report No. 3, 4.

5/12.57

4 letters have been received from All India Radio, Gauhati Cassette from 7

Transfer order date

17 Aug '57 Dr. A. G. Larson

Send favour & further
order.

20

20/1

Copy of the order
has been sent to the
D/sec for issuing the
same to the L/Adm. of
the port.

Island will do.

4.5m 165 d. 23.1.78 "

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